

GOVERNMENT OF INDIA.
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

.....

NEW DELHI: THE 26th April, 1979.

NOTIFICATION
INCOME TAX

NO.2784(F.No.404/22(TRO-WB)/79-ITCC): In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income Tax Act, 1961(43 of 1961), the Central Government hereby authorises S/Shri

1. Raj Narain Ghosh
2. A.L. Dutta.
3. Bidyut Kr. Bhattacharjee.
4. Ashoke Kr. Roy.
5. Parimal Chander Biswas
6. Sarat Kr. Ghosh.
7. Tulsidas Mukherjee.
8. C.D. Shukla.
9. V.P. Tyagi.
10. Harekrishna Paul
11. N.D. Mukherjee.
12. Sankar Narayan Guha;
13. Ranajit Mondal.
14. Bibhuti Bhushan Sarkar.
15. Suresh Ch. Roy.
16. Satish Ch. Roy.
17. Subrata Dey.
18. Veluthakkal Kesavan Nair.
19. Janendra Kumar Roy.
20. Rabindra Narayan.
21. Kalidas Chatterjee.
22. Prabir Sengupta.

being gazetted Officers of the Central Government, to exercise the powers of Tax Recovery Officers under the said Act.

2. This Notification shall come into force with effect from the date S/Shri

1. Raj Narain Ghosh
2. A.L. Dutta.
3. Bidyut Kr. Bhattacharjee.
4. Ashoke Kr. Roy.
5. Parimal Chandra Biswas.
6. Sarat Kr. Ghosh.
7. Tulsidas Mukherjee.
8. C.D. Shukla.
9. V.P. Tyagi.
10. Harekrishna Paul.
11. N.D. Mukherjee.
12. Sankar Narayan Guha.

contd.....2/-

13. Ranajit Mondal.
14. Bibhuti Bhuhari Sarkar.
15. Suresh Ch. Roy.
16. Satish Chander Roy.
17. Subrata Dey.
18. Veluthakkal Kesavan Nair.
19. Janendra Kumar Roy.
20. Rabindra Narayan.
21. Kalidas Chatterjee
22. Prabir Sengupta.

take over charge as Tax Recovery Officers.

Sd/-

(H. VENKATARAMAN)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA.

The Manager,
Government of India Press,
New Delhi.

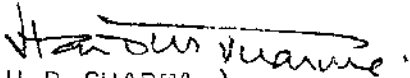
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Sd/-

DEPUTY SECRETARY TO THE GOVERNMENT OF
INDIA.

AUTHORISE FOR ISSUE


(H.D. SHARMA)

Asstt. Director of Inspection(RS&P).

No. CC/ITCC/2683/695/RSP/79.

PAHUJA